## O.A. No.134/08

## Order Dated 11.03.2008

Coram: Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. Achintya Das, Ld. Counsel appears for the Applicant and submits that the Petitioner was initially empanneled for promotion to the post of J. E-II(E) in the scale of Rs.5000 - 8000/- of DLS/BNDM vide Annexure-A/1 but the panel was changed after 03 months vide Annexure-A/2. Reasons for the change forthcoming. The Applicant had made a representation to the Sr. Divisional Mechanical Engineer(D), South Eastern Bondamunda (Annexure-A/3) dated 11.02.08. Since only a month have elapsed it is worthwhile awaiting for the outcome of the representation. The copy of the Original Application has already been served on Mr. S.K. Ojha, Ld. Standing Counsel for the Railways. Respondent No.3 and 4 are directed to consider the representation at Annexure-A/3 of the O.A. and communicated the decision within a period of 03 months from the date of receipt of this order. Copy of this O.A. should be treated as part of the representation by the Respondents. This O.A is accordingly disposed of.

Send copy of this Order along with copy of this O.A to the Respondents for compliance and free copy of this order be handed over to Ld. Counsels appearing for both sides.

MEMBER (A)